

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

LIBRARY

O.A. 350/805/2020

Date of order: 21.10.2020

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Mr. Tarun Shridhar, Administrative Member

Raj Mohan Meena aged about 28 years,
Son of Shri Ram Prasad Meena, R/o Vill-
Kanpur, Post Manpuriya, Tehsil Nangal
Rajawatan, Dist- Dause (Rajasthan), Pin-
303303(unemployed).

.....Applicant.

-versus-

1. Union of India, through General Manager,
Head Quarter, South Eastern Railway, Kolkata-
700001.
2. The Chairman Railway Recruitment Board, Metro
Railway, A.V. Complex, Chitpur, R. G. Kar Road,
Kolkata- 700037.
3. The Chief Medical Director, Central Hospital,
Garden Reach, South Eastern Railway, Kolkata-
700001.

.....Respondents.

For the Applicant : Mr. J.R. Das, Counsel

For the Respondents : Mr. D. Chowdhury, Counsel
Mr. N. D. Bandyopadhyay, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

Heard Id. Counsel for both the parties.

2. It appears that the applicant had preferred an appeal to the Chief Medical Director, dated 08.07.2020, praying a re-medical examination by a Medical Board which is pending before the Chief Medical Director.
3. Ld. Counsel for respondents submits at the bar that the appeal has been disposed of but is not able to substantiate the same.
4. Therefore, without entering into the merits, as no final order is under challenge we dispose the OA with a direction upon the Chief Medical Director or any other competent authority to dispose of the pending appeal dated 08.07.2020 with a reasoned and speaking order within a period of 2 months and thereafter to communicate the decision to the applicant forthwith.
5. Thus, the OA would stand disposed of. No costs.



(Tarun Shridhar)
Member (A)

pd

(Bidisha Banerjee)
Member (J)